

**Telecom Disputes Settlement and Appellate Tribunal  
(Government of India)**

No.1/Judl./Misc./TDSAT/2012

Dated: 16<sup>th</sup> May, 2021

**NOTICE**

Keeping in view the prevailing COVID situation and in continuation of this Tribunal's Notice of even No. dated 16.4.2021 and 1.5.2021 it has been decided with the approval of Hon'ble Chairperson to extend the directions contained in the said Notices for a further period beyond 15.5.2021 and till 24.5.2021.

**(Sanjeev Pandey)**  
Deputy Registrar

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